

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 117 of 2014

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Powergrid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. S.K. Agarwal for R-3 to R-5

ORDER

The learned counsel for the Respondent No. 3 & 5 undertakes to file the reply. He is directed to file the same by 27.11.2014 after serving copy on the other side. Other Respondents may also file their respective reply in the matter by 27.11.2014.

Post the matter for hearing on **8th December, 2014**.

Rejoinder, if any, may be filed in the meantime.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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